

Scheme, total 73 coastal Police Stations are to be set up, equipped with 204 boats, 153 jeeps and 312 motorcycles for mobility on the coast and in close coastal waters. A lump sum assistance of Rs.10 lakh per coastal police station is also provided for equipment, computers and furniture etc.

Coastal Security Scheme (Phase-II) formulated to strengthen the coastal security of the country in consultation with Coast Guard and concerned coastal States and Union Territories, has been approved by the Government for implementation in all the nine coastal States and four Union Territories for a period of 5 years from 1st April, 2011. Total 131 Coastal Police Stations equipped with 180 boats, 131 four-wheelers, 60 jetties, 242 motor cycles, 10 Marine Operation Centres, 10 Large Vessels and 35 Rigid Inflatable Boats (RIBs) have been approved under the Scheme. A Lump Sum assistance of Rs.15 lakh per Coastal Police Station will be provided for equipments, Computer and furniture etc. under the scheme.

Armed camps of political parties in West Bengal

207. SHRI T.K. RANGARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Police Forces have conducted enquiries into the allegations of the existence of armed camps of political parties in the districts of West Bengal;
- (b) if so, the details thereof;
- (c) whether such armed camps were found in their enquiries; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT):

(a) to (d) 'Police' and 'Public Order' are State subjects, and action with respect to maintenance of law and order lies primarily in the domain of the State Government concerned. Central Para Military Forces are deployed on the request of the State Governments for their aid and assistance, and work under their operational command and control. Existence of armed camps has come to the notice of the union Government. Based on the available information, the Government of West Bengal has been advised to take steps to dismantle such camps and disarm the armed cadres.

Maoists and terrorists from NE states entering in Delhi

208. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that the Maoists and terrorists from the North-Eastern States are entering Delhi;

(b) if so, whether Government has made any assessment on this;

(c) if so, the details in this regard; and

(d) the action proposed to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Sir, no specific information is available with the Delhi Police that Maoists and terrorists from the North-Eastern States are entering Delhi. However, the number of persons having alleged links with such outfits arrested in the NCT of Delhi in the last three years are given below:

Year	No. of persons arrested
2008	1
2009	11
2010	14

(d) Details of the steps being taken to check such activities are as follows:

- i. Special Cell of Delhi Police keeps a watch on the movement of Maoists and terrorists from North-Eastern states.
- ii. A nodal officer to monitor their activities has been nominated in Special Cell.
- iii. One Inspector in every Police Station has been deputed as Anti-terrorist Officer and Quick Reaction Teams (QRTs) have been placed at strategic locations.
- iv. Local Intelligence at the Police Station level is also collected.

Link between Ajmer and Hyderabad blast

209. SHRIMATI JAYANTHI NATARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that investigating agencies have established the link between Ajmer and Hyderabad blast and have also identified the individuals as well as organizations behind these blasts;